

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154, 156 & 157 of 2014

Dated :8th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 154 of 2014

North Eastern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 156 of 2014

Southern Eastern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 157 of 2014

Western Eastern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda**

Counsel for the Respondent(s):

**Mr. Prashanto Chandra Sen
Mr. Rutwik Panda
Ms. Anshu Malik**

ORDER

We have heard the learned counsel for the parties. Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant is directed to file his comprehensive Written Submissions on the issues raised on or before 18.10.2014 after serving copy on the other side.

Post the matter for Reporting Compliance and for further submissions if any on **27.10.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/Sh